

George Fernandes in the presence of hon. Minister. The Tibetans who were demonstrating peacefully, were beaten up and also the journalists. Rahul Srivastawa, a journalist, who was not a demonstrator got fracture in his hand. He told them that he is a journalist and is present there to cover the demonstration for reporting for his newspaper, but even then he was not spared. He is in hospital and is being treated for fracture in his hand. That day also I had stated that security does not mean that you should attack the people and beat the journalists. *(Interruptions)*

SHRI MADAN LAL KHURANA: Mr. Deputy Speaker, Sir, I had also given notice on this subject. I would like to submit that the displaced people from Punjab have been mal-treated in the same manner and now the Tibetans are also meeting the same fate for the last four days. The photographs of such incidents have been published in the newspapers throughout the country and such incidents adversely affect the image of this country abroad. As Shri George Fernandes has pointed out that it is all being done even after the verdict given by the Supreme Court against it. We would like to know whether there is any other Court above Supreme Court. Therefore, through you, I would like to know from the Hon. Home Minister's to when he would withdraw the authority given to the Police-Department to treat the people at their will? What actions would be taken against the Police officers responsible for mal-treatment. Hon. Minister should explain the reasons for the maltreatment with Tibetans. *(Interruptions)*

*[English]*

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Mr. Speaker, Sir, about the first part of hon. Member Shri George Fernandes's statement, the information has been received by the Home Ministry, but I have to still discuss with them

because I am not satisfied on certain issues. So, before I am fully satisfied I cannot possibly make a statement here. I will get the information, call the officers and discuss with them. Thereafter, whatever steps are called for, certainly they will be taken and if possible, by this evening or at best tomorrow morning I will try to take necessary action in this matter.

Regarding the Palghat incident also I will get the information from the Chief Minister of Kerala and thereafter I will make a statement.

*[Translation]*

SHRI GEORGE FERNANDES: You must tell about their release.

*(Interruptions)*

SHRI MADAN LAL KHURANA: What are the reasons for not releasing the Tibetans even after the verdict of Supreme Court?

SHRI S.B. CHAVAN: This is a matter about which I am unable to make any statement before discussing it with concerned officials...*(Interruptions)*

SHRI GEORGE FERNANDES: You will pass the time in the same way tomorrow also. *(Interruptions)*

SHRI RABI RAY (Kendrapara): Mr. Deputy Speaker, Sir, with great anguish I would like to raise question of national importance. Nearly 10-12 days back Shri Mohammad Yunus Salim had initiated a debate relating to Organisation of Islamic Conference during Zero Hour. It had started before the beginning of this Conference. The summit of Organisation of Islamic countries in Senegal has concluded now, but Mr. Deputy Speaker Sir, through you, I would

like to draw your attention to that issue. India is not represented in this conference, but the way the whole proceedings of the Summit were conducted and an anti Indian atmosphere was created there through many participating countries was only to malign the image of our country.

I would like to submit that Government should frame its foreign policy keeping in view the interests of the country. Government is not vigilant towards this issue. I would like to draw the attention of the house to India's relationships with two nations firstly in respect of Iran; Our Foreign Minister went on an official visit and held talks with the foreign Minister of that country there. At that time, their foreign Minister's attitude seemed to be positive and supporting Indian viewpoint in respect of Kashmir; but when Heads of the States met in Dakar (Senegal) he spoke clearly against India's interests and our policy regarding Kashmir.

Then, during his official visit to another country, though that country is not against India, and I do not know as to what opinion was expressed by Kuwait, but the representative of that country also spoke against India I don't know as to how Kuwait reacted to that statement, but the representatives of that country too presented their view in favour of concept of plebiscite which is against the interests of India. Whereas, Indian viewpoint is that after the Shimla pact, no question of plebiscite could be raised at any level. The representative of Kuwait Shri Amir Java Al Ahmed Al Sawa clearly spoke in favour of plebiscite.

I would like to raise this question here in this House, because Indian Government has not issued any statement in this regard even after so much has happened. I hold the opinion that the way anti-India feelings were raised in that Summit of Organisation of

Islamic Conference and anti-India atmosphere was created, should not have been done had both the countries, Kuwait and Iran were taken into confidence after apprising them of the situation in Kashmir and India's stand on Kashmir. But, nothing was done in this regard. This is the reason that this atmosphere has been created in that Summit. Many senior Ministers including the Home Minister and the Finance Minister are present in the House and I would like to draw their attention to towards the Summit of organization of Islamic countries as also towards the anti-India atmosphere which was created there particularly those countries who were previously friendly to India are now working against the interests of our country. Therefore, I seek the support of all the members of the House to press upon the Government the need to issue a statement in this regard. I would also like to know as to what measures have been taken by the Government to stop the activities regarding raising of anti-India feelings and creating atmosphere against us. The Government should take steps to counter such an anti-India propaganda.

*(Interruptions.)*

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Jaswant Singh has raised an important issue and the House expected the Home Minister to make a statement to clarify the situation. But he is quiet. Why has he not been called to speak?

SHRI LAL K. ADVANI (Gandhinagar): In fact, when Shri. Jaswant Singh was making his point, the Speaker told him, the Home Minister is going to make a correction of his earlier statement made on Friday.